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**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

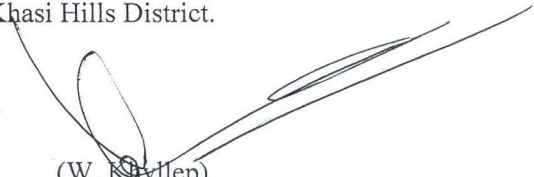
**ORDERS BY THE GOVERNOR**

**NOTIFICATION.**

Dated, Shillong the 3<sup>rd</sup> May, 2018.

No. LJ(A) 77/2000/Pt.I/38- For the purpose of the Rules for Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to confer the Judicial Officer, Mairang (Civil) Sub-Division, West Khasi Hills District with powers of the Assistant to Deputy Commissioner, Mairang (Civil) Sub-Division, West Khasi Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest the officers with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within Mairang (Civil) Sub-Division, West Khasi Hills District with effect from the date of joining.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within Mairang (Civil) Sub-Division, West Khasi Hills District.

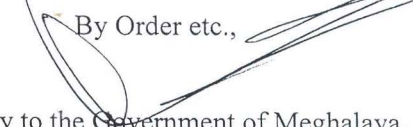
  
(W. Khyllap)  
Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/38-A

Dated, Shillong the 3<sup>rd</sup> May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
8. The Superintendent of Police (CBI/ACB), Shillong.
9. The Superintendent of Police, West Garo Hills, Tura.
10. Sub-Divisional Officer, Mairang (Civil) Sub-Division, Mairang.
11. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
12. The Judicial Magistrate 1<sup>st</sup> Class, Mairang Sub-Division, West Khasi Hills District.
13. Government Pleader/ Public Prosecutor, Nongstoin.
14. Home (Police) Department.
15. Treasury Officer, Mairang.
16. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
20. DEO, Law Department.
21. Guard file.

  
By Order etc.,  
Secretary to the Government of Meghalaya,  
Law Department.

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